

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00222/2014

Gwalior, this Monday, the 08th day of January, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ramesh Pal, S/o Shri Sohanveer Singh, aged 59 years, Occupation – Service, R/o 71, Laxmibai National Institute of Physical Education, Gwalior (M.P.) – 474007 **-Applicant**

(By Advocate – Applicant in person)

V e r s u s

1. Union of India through Secretary (Sports), Ministry of Youth Affairs and Sports, Shashtri Bhawan, New Delhi 110001.
2. Laxmi Bai National Institute of Physical Education, Through Registrar, Racecourse Road, Shakti Nagar, Gwalior (M.P.) 474002.
3. Internal Complaint Committee through it's Chairman, Laxmibai National Institute of Physical Education, Racecourse Road, Shakti Nagar, Gwalior (M.P.) 474002 **-Respondents**

(By Advocate – None)

O R D E R

By Navin Tandon, AM.

Advocates are abstaining from court work, in view of the resolution dated 06.01.2018 of M.P. State Bar Council.

The applicant, who is present in person, has filed MA No.202/00021/2018 today and seeks to withdraw the Original Application.

Accordingly, the O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member